

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI**

CP No.163/2015 in OA No.1357/2012
MA No.2533/2016 & MA No. 2578/2015

This the 12th day of January, 2017

**Hon'ble Shri V. Ajay Kumar, Member (J)
Hon'ble Shri Shekhar Agarwal, Member(A)**

Shri M C Pandey
S/o Shri N N Pandey
R/o K-79, Street No.13
Som Bazar Road
Razapuri, Uttam Nagar
New Delhi-110059. ... Applicant

(By Advocate:Shri Harsh Singhal for Prashant Sivarajan)

Versus

1. Shri G. Mohan Kumar
Defence Secretary
Ministry of Defence
South Block, New Delhi-110011.
2. Lt. Gen. Amit Sarin SM, VSM
Directorate General of Ordnance
Service (OS 8C), MGO's Branch
Integrated HQ of MOD (Army)
DHQ, PO, New Delhi-110011.
3. Col. Ram Nivas, Dic (Records)
Trimulgherry Post
Secunderabad-15.
4. IC-44040 R S Rawat
Commandant, CVD, Delhi Cantt
New Delhi-110010. ..Respondents

(By Advocate: Shri Satish Kumar and Shri B.P. Singh,
DD, Deputy Director, Deprt. Representative on behalf of
respondent No.2)

ORDER (Oral)**Shri V. Ajay Kumar, Member(J):**

Heard both sides.

2. OA No.1357/2012 was disposed of by an order dated 22.10.2013 with the following directions:-

"4. Accordingly, the present Original Application is disposed of, without going into the merits of the case, by directing the respondent No.1 & 2 to take all necessary steps for finalization of the draft Recruitment Rules for the posts created under Annexure A-1, in co-ordination with the Ministry of Finance, before which the issue is pending, within six months from the date of receipt of this order and to consider the case of the applicant for promotion in accordance with law."

3. Today, when the matter was taken up for hearing, learned counsel for respondents, under instructions from the Deptt. representative, has submitted that in pursuance of the aforesaid orders, the respondents have framed the Recruitment Rules for the post of Junior Translator and also Senior Translator and to that effect he has produced a copy of letter dated 12.01.2017 accompanied with the letter dated 11.01.2017 wherein it is stated that the DPC for promotion from Junior Translator to Senior Translator has been held on 19.12.2016 where under the case of the applicant was also considered for selection to the post of Senior

Translator and consequential orders will be issued shortly. It is further submitted that the framing of the Recruitment Rules for the post of Assistant Director is at an advance stage and they will notify the same as and when they get the approval from the Ministry of Law.

4. In the circumstances, in view of substantial compliance of the order of this Tribunal, the CP is closed. Notices are discharged. However, in case the orders on the recommendations of the DPC held on 19.12.2016 with regard to the post of Senior Translator are not issued within four weeks, the applicant shall have the liberty to revive this CP. MAs pending if any, are disposed of accordingly. No costs

(Shekhar Agarwal)
Member(A)

(V. Ajay Kumar)
Member(J)

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